

DIVISION BENCH
COURT - I

O-206

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/17(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH APRIL 2024

IN THE MATTER OF	TECHNOVA TAPES {INDIA} PVT LTD VS AJANTA LEATHER FASHIONS PRIVATE LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance(via video conference/physically)

Ms. J. Das Gupta, Adv.] For the Official Liquidator
Mr. Amit Chowdhury, Adv.
Mr. Sudipta , Adv.

ORDER

1. Ld. Counsel for the Official Liquidator present.
2. Ld. Counsel appearing for the official liquidator to file its status report within three weeks.
3. Post this matter on **20.06.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**